

Department of the Bombay Local Head Office of the Bank and based on its findings disciplinary proceedings were initiated against the officials involved. The position regarding the action taken against the various officers are indicated below:

Name	Punishment
1. Shri D.D. Tilak Branch Manager.	Dismissed from Service.
2. Shri S. P. Menjoge, Accountant.	Dismissed from Service.
3. Shri R.N. Valankar, Field Officer	He resigned from Service consequent on his demotion to Clerical Cadre from Officers Cadre in the Bank.
4. Shri R.D. Kriplani (Then) Regional Manager.	Disciplinary proceedings are being finalised.
5. Shri V.K. Hertekar (Then) Regional Manager.	Disciplinary proceedings are being finalised.
6. Shri N.V. Gude, (Then) Area Supdt.	He was called upon to retire from Service. The official has since expired.
7. Shri V.V. Hariharan Branch Inspector	Investigation being conducted to fix accountability.

The Bank has initiated legal action against the defaulting borrowers. The bank has also registered a case of forgery and cheating with the Bombay Police against one of the constituents. The Bank has also lodged a formal complaint with the Central Bureau of Investigation in May, 1977. The CBI have been requested to register a case and take up investigation of this matter.

**जूतों और चमड़े के सामान का निर्यात**

2957. श्री मोठा लाल पटेल : क्या वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत में निर्मित जूते और चमड़े के अन्य सामान की विदेशों में बहुत मांग है ; और

(ख) यदि हां, तो ऐसे देशों के नाम क्या हैं, जिनके साथ भारत का व्यापार समझौता हुआ है और इससे इस वर्ष कितनी विदेशी मुद्रा की आय होने की सम्भावना है ?

वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री (श्री मोहन धारिया) : (क) विदेशों की चमड़े के जूतों तथा चमड़े के सामान के निर्यातों में सामान्य वृद्धि हुई है।

(ख) जिन मुख्य देशों के साथ भारत का व्यापार करार हुआ है वे ये हैं : बल्गारिया, चेकोस्लोवाकिया, जर्मन लोकतन्त्रीय गणराज्य हंगरी, पोलैण्ड, रूमानिया तथा सोवियत संघ।

ऊपर बताये गये देशों के साथ ऐसे व्यापार करार के फलस्वरूप चमड़े के जूतों तथा चमड़े की अन्य वस्तुओं के निर्यातों से लगभग 23 करोड़ रुपये की विदेशी मुद्रा की आय होने की आशा है।

#### Separate corporations for Oils and Oilseeds

2958. SHRI D. D. DESAI:

SHRI G. Y. KRISHNAN:

SHRI SHIV SAMPATI RAM:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether Government are proposing to have separate corporations for edible oils and oilseeds trade; and

(b) if so, the main features thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) and (b). A proposal to have a Corporation or a similar institutional arrangement for edible oils and oilseeds is being examined by the Government.